

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.3040  
TO BE ANSWERED ON 03.08.2017**

**POWER SURVEY IN KERALA**

**3040. DR. SHASHI THAROOR:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the expected power demand in the State of Kerala (Peak Load) for 2017-18;**
- (b) the measures taken by the Ministry to increase the power generation capacity of the State in the light of the cancellation of proposed projects such as the Kasargod Power Station;**
- (c) whether his Ministry proposes to assist the State to establish LNG power plants in the light of the completion of the LNG Terminal at Kochi, one of only four such Terminals in the country;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) : The expected peak demand in the State of Kerala during 2017-18 is 4387 MW.**

**(b) : Electricity is a concurrent subject. Arrangement of electricity and the distribution thereof to consumers within a State is in the purview of the respective State Government/State Power Utility. States, in order to fulfil their future requirements of power, may call for bids for power procurement from project developers. Government of India only supplements the efforts of the State Governments by establishing power plants in Central Sector through Central Public Sector Undertakings (CPSUs) and allocating power from them to the States / UTs. Further, there is sufficient transmission capacity available for transfer of power to the State.**

**The share of Kerala in the upcoming Central Sector Projects is 105 MW and 43 MW in Kudgi (2400 MW) by NTPC and Bhavini, Kalpakkam (500 MW) respectively.**

**(c) to (e) : There is no such proposal under consideration of Ministry of Power. A new power plant in any location is based and planned on electricity demand in that region.**

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